

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 230 of 2021**

**IN THE MATTER OF:**

**Universal Speciality Chemicals Pvt. Ltd.**

**...Appellant**

**Versus**

**Safex Chemicals (India) Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: None.**

**For Respondent: None.**

**ORDER**  
**(Virtual Mode)**

**06.04.2021** None present for Appellant. Perused record of proceeding dated 25<sup>th</sup> March, 2021 also. If on next date also, nobody appears for the Appellant, we will pass suitable orders.

List the Appeal as 'Fresh Case' on **08<sup>th</sup> April, 2021**.

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

Basant B./md/